

श्री राजीव
श्री 14/2/22

Declaration of Assets and Liabilities

Year 2022

I, Mitlesh Kumar, son/daughter/wife of Late Gyananand Singh
aged 53 years, belonging to Bihar Vidyan Salaha Sevakate
service and presently working as Assistant
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

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36

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|-------------------------|-------------------------|-----------------------------|-------------------------------|-----------------------|
| (i) | Cash | 1,33,470/- | 50,000/- | 5,000/- | 10,000/- | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | NIL | NIL | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | Post-office 40,370/- | LIC 6480/- | LIC 5016/- | LIC 6,244/- | |
| (v) | Motor Vehicles (details of make, etc.) | NIL | NIL | NIL | 122415/RS BR-01-BU 4252 | NIL |
| (vi) | Jewellery (give details of weight and value) | NIL | Gold-30g Silver-100g | Gold 10gms Silver-20g | NIL | NIL |
| (vii) | Other assets, such as values of claims/ interests | 2,00,000/- | | | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependent on the income of the employee.

Mitlesh Kumar

B. Details of Immoveable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|--|-------------------|-------------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | Handwritten notes | Handwritten notes | | | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | Handwritten notes | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value | Handwritten notes | Handwritten notes | | | |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institution(s) / Department (s) | Amount outstanding as on |
|---------|---|--|--------------------------|
| (a) | (i) Loans from Banks | S.O.B.I | 3,37,000.00 |
| | (ii) Loans from financial institutions | X | X |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | X | X |
| | (b) dues to departments dealing with supply of water | X | X |
| | (c) dues to departments dealing with supply of electricity | X | X |

Note - 3rd part of the form is not filled as there are no liabilities / overdues to public financial institutions and government dues.

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| | | | |
|-----|---|---|-----|
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | NIL | NIL |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | 2020-2021 PAN-10-AUDPA- 3215-136012-0 | |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | | |

C. Personal Details

GPF/CPF/PRAN No. :- P.T.S. B.L.A-1258

Gender :- M (M/F)

Date of Birth :- 05/01/1969 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- B.L.A Secretariat service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Mithlesh Kumar Ditye*

Name of Employee: Mithlesh Kumar Ditye

Designation: Assistant

Department: Bihar Sahasra Sabha

Place: Patana

Date: 11/2/2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Mithlesh Kumar Ditye

